

CENTRAL ELECTRICITY REGULATORY COMMISSION

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Minutes of the Commission meeting held on 25th May, 2011

1.0 The following were present:

1. Dr. Pramod Deo, Chairperson **In Chair**
2. Mr. S. Jayaraman, Member
3. Mr. V.S. Verma, Member
4. Mr. Deena Dayalan, Member
5. Mr. Pankaj Batra, Chief (E)
6. Dr. V.M. Deshpande, Chief Advisor (Eco)
7. Mr. Trilochan Rout, Jt. Chief (Law)
8. Mr. P.K. Awasthi, JC(F)
9. Mr. Rahul Banerjee, Senior Advisor (PM)
10. Mr. S.K. Chatterjee, Deputy Chief (RA)

2.0 Jurisdiction of CERC on fixation of tariff for sale of power from generating company to a trading company/bulk supplier

The Commission noted the opinion of the Solicitor General of India and decided to act accordingly.

3.0 Draft amendment of regulation on Payment of Fee

The Commission considered and approved the proposal for amendment to Regulations on Payment of Fee with some modifications.

4.0 The meeting ended with vote of thanks to the chair.
